

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**CIRCULAR**  
**HC.VII-108/2018/ 5703/A dated 27.09.2018**

In continuation of this Registry's Circular issued on 24.09.2018, vide Memo No. HC.VII-108/2018/5625/A, the Hon'ble Gauhati High Court has been pleased to direct the Sessions Judges of Assam, Nagaland, Mizoram and Arunachal Pradesh to carry out Court Inspection in terms of the guidelines laid down in Rule 1 & 2 of Chapter III of the Gauhati High Court Criminal Rules and Orders Vol. I, Part B and submit inspection notes to the High Court before 30<sup>th</sup> November, 2018.

By Order,  
Sd/-

M.K. Kalita

**REGISTRAR (VIGILANCE)**

**Memo HC.VII-108/2018/ 5704-5710/A dated 27.09.2018**

Copy to:

1. The Registrar General/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Kamrup (Metro), Guwahati/Kamrup, Amingaon/Nalbari/Barpeta/Bongaigaon/Dhubri/Kokrajhar/Goalpara/Darrang, Mangaldoi/Udalguri/Sonitpur, Tezpur/Lakhimpur, North Lakhimpur/Dhemaji/ Dibrugarh/Tinsukia/Jorhat/Sivasagar/Golaghat/Nagaon/Morigaon/Cachar, Silchar/Karimganj/ Hailakandi/ Chirang/Karbi Anglong/Dima Hasao/ Baksa.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun. (He/ She is requested to circulate this Circular among all the District and Sessions Judges of the concerned State.)
5. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Circular in the High Court website.
6. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
7. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**